GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMEMNT OF JUSTICE

RAJYA SABHA UNSTARRED QUESTION NO. 3314 ANSWERED ON 21/08/2025

Upgrading sub-divisional and district court complexes in Odisha

3314 Shri Niranjan Bishi:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government will consider upgrading sub-divisional and district court complexes in aspirational districts of Odisha to improve public service delivery; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b): The Central Government has been implementing the Centrally Sponsored Scheme (CSS) for Development of Infrastructure Facilities for Judiciary since 1993-94. Under the Scheme, the Central Government supplements the resources of the State/UT Governments for the construction of court halls, residential units, lawyers' halls, toilet complexes and digital computer rooms. The Scheme also allows major up-gradation or renovation of existing court buildings. However routine maintenance is not covered under the scheme.

Since the inception of the Scheme in 1993-94, a sum of Rs. 262.28 crore has been released to the State of Odisha, of which Rs.172.04 crore was released from 2014-15 up to 31.07.2025. The details of funds allocated and released to the State of Odisha during last five years are as under: -

Financial Year	Allocation (in Rs.	Release (in Rs. crore)
	crore)	
2021-22	27.93	0.00*
2022-23	36.24	31.49
2023-24	41.98	30.88
2024-25	34.48	51.48
2025-26 (as on 31.307.2025)	30.57	15.28

^{*} Funds could not be released as the unspent balance of funds in the State's Single Nodal Agency (SNA) account was more than the permissible limit and therefore, the State was not eligible for fresh grant of central funds.

As on 31.07.2025, the State of Odisha has 905 Courts Halls and 769 Residential units for district and subordinate judicial officers. Further, 156 Court Halls and 101 Residential units are under construction. As per the proposal received from the State Government of Odisha for financial year 2025-26, 78 projects are in progress under the Scheme. The details of the ongoing projects in the aspirational districts of Odisha are at **Annexure-I.**

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 3314 FOR ANSWER ON 21.08.2025

S. No.	Name of Project/Work(on-going)	District	Project Initiating Year	Project Cost (in Rs. crore)				
	Non-Residential Ongoing Projects							
1	Construction of New Court Building at Laxmannath ,Jaleswar	Balasore	2024	13.27				
2	Construction of Bar Association Hall with Amenity Centre(G+1) for the District Court complex at Parlakhemundi	Gajapati	2023	2.88				
3	Construction of Court Building for the Senior Civil Judge at R.Udaygiri.	Gajapati	2022	5.38				
4	Construction of Court building of Grama- Nayalaya at Sanakhemundi (including Digital Computer room and toilet Complex)	Ganjam	2023	5.39				
5	Construction of Bar Association Hall for the JMFC Court at Sanakhemundi	Ganjam	2023	1.13				
6	Construction of Bar Association Hall at Khallikote	Ganjam	2023	1.43				
7	JMFC court Builiding at Jagannathprasad in the District of Ganjam	Ganjam	2022	2.66				
8	Construction of Court Building at Bhanjanagar	Ganjam	2023	22.07				
9	Construction of Bar Association Building at Bhanjanagar	Ganjam	2023	2.50				
10	Construction of Court building at Polsara (including toilet complex and Digital Computer room)	Ganjam	2024	4.25				
11	Construction of Court Building for Civil Judge (SD) and JMFC at Kujanga	Jagatsinghpur	2017	11.28				
12	Construction of Approach Road and RCC gate for Civil Court at Kujang	Jagatsinghpur	2023	1.16				
13	Construction of Bar Association Building (lawyers Hall)-cum-Canteen at Kujang	Jagatsinghpur	2023	2.53				
14	Construction of Court building at Dharmagarh(including toilet complex and Digital Computer room)	kalahandi	2023	3.13				
15	Construction of Court building for Grama Nyayadhikari at Rajnagar	Kendrapara	2018	8.02				
16	Construction of JMFC Building at Lamtaput	Koraput	2023	4.54				
17	Construction of JMFC Court Building at Borigumma	Koraput	2023	3.29				
18	Construction of Bar Association Hall & Canteen in JMFC Court Complex at Mathili	Malkangiri	2023	1.47				

S. No.	Name of Project/Work(on-going)	District	Project Initiating Year	Project Cost (in Rs. crore)
			9	
19	Construction of Bar Association Hall & Canteen in JMFC Court Complex at Kudumuluguma	Malkangiri	2023	1.48
20	Construction of Court building at Kudumuluguma (including toilet complex and Digital Computer room)	Malkangiri	2023	7.52
21	Construction of Canteen-cum-Bar Association Hall at JMFC Court Complex, Daspalla	Nayagarh	2023	2.32
22	Construction of Court Building at Ranpur	Nayagarh	2019	7.11
23	Construction of Court Building for JMFC at Khandapada. (includes Digital Computer room and Toilet Complex)	Nayagarh	2023	11.85
24	Construction of Bar Association Hall at Khandapada	Nayagarh	2023	2.22
25	Construction of Bar Association Hall -cum- Canteen of District Judge Court Building at Nayagarh	Nayagarh	2023	4.71
26	Construction of District Court building- Extension of 2nd and 3rd floor in the District of Nuapada	Nuapada	2024	15.36
27	Construction of Court building of Civil Judge-cum-JMFC building at Konark (including Lawyers' Hall building, Digital Computer room and Toilet Complex)	Puri	2023	9.64
28	Construction of Gram Nyayalaya at Puri	Puri	2023	6.76
29	Construction of District Court Building at Rayagada	Rayagada	2022	47.93
	Residential On-C	Going Projects		
30	Construction of 2 No. Of C type Duplex quarters at Station Square, Balasore	Balasore	2023	1.70
31	Construction of D-Type residential quarters for the Grama Nayadhikari-cum-JMFC at Sanakhemundi	Ganjam	2023	0.59
32	Construction of B-Type quarters for Additional District Judge at Dharmagarh	kalahandi		0.96
33	Construction of C-Type quarters of Civil Judge (Senior Division) at Dharmagarh	kalahandi	2023	0.94
34	Construction of D-Type quarters of JMFC at Dharmagarh	kalahandi	2023	0.84
35	Construction of D-Type quarters of SDJM at Dharmagarh	kalahandi	2023	0.84
36	Construction of 2 nos of twin D-Type residential quarters (S+2F) inside Judicial Officers colony at Kendrapara	Kendrapara	2024	3.71

S. No.	Name of Project/Work(on-going)	District	Project Initiating Year	Project Cost (in Rs. crore)
37	Construction of D type quarters for JMFC within Court premises at Lamtaput	Koraput	2023	0.56
38	Construction of D-Type quarters of JMFC at Kudumuluguma	Malkangiri	2023	0.60
39	Construction of C type quarters for the Civil Judge (SD) at Khandapada.	Nayagarh	2023	0.68
40	Construction of D type quarters for the JMFC at Khandapada.	Nayagarh	2023	0.62
41	Construction of C type quarters Sr. Civil Judge at Odagaon	Nayagarh	2023	1.00
42	Construction of 1 No. of B type quarters for the District Judge at Nuapada.	Nuapada	2023	1.44
43	Construction of D-type quarters for the Civil Judge-cum-JMFC at Konark	Puri	2023	0.80
44	Construction of 'D' Type quarters of the Gram Nyayalaya at Brahmagiri	Puri	2023	0.42
45	Construction of "D" type quarters for Nayadhikari,Gramya Nyayalaya Kolnara.	Rayagada	2022	0.45
46	Construction of B-type quarters for the District Judge at Sambalpur	Sambalpur	2023	1.06
47	Construction of D-Type quarters for the SDJM at Rairakhole	Sambalpur	2023	0.59
Grand Total (Value of Ongoing Projects)				231.03
